

Seventeenth Lok Sabha

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Title: Introduction of the Population Regulation Bill, 2020.

DR. ALOK KUMAR SUMAN (GOPALGANJ): I beg to move for leave to introduce a Bill to revitalize efforts towards promoting the small family norms of up to two children per eligible couple; ensure healthy birth spacing through measures related to augmenting the availability, accessibility and affordability of quality reproductive health services, and other relevant intersectoral development instruments by the Central and the State Governments; achieve the goal of stabilization of population commensurate with the emerging social, economic, health, nutritional, epidemiological, environmental and other developmental needs of the national economy; recognize the implications of population momentum on the prospects of national progress in the long run, propelled through its young and dynamic population age-structure; ameliorate the harness the demographic potential in the sustainable manner and help to engulf the prevailing demographic and socioeconomic disparities across population groups and regions, and render equal opportunities for all, irrespective of age, sex, religion, caste, class, race, residence or language and to achieve the fullest development potential and for matters connected therewith and incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to revitalize efforts towards promoting the small family norms of up to two children per eligible couple; ensure healthy birth spacing through measures related to augmenting the availability, accessibility and affordability of quality reproductive health

services, and other relevant intersectoral development instruments by the Central and the State Governments; achieve the goal of stabilization of population commensurate with the emerging social, economic, health, nutritional, epidemiological, environmental and other developmental needs of the national economy; recognize the implications of population momentum on the prospects of national progress in the long run, propelled through its young and dynamic population age-structure; ameliorate the harness the demographic potential in the sustainable manner and help to engulf the prevailing demographic and socioeconomic disparities across population groups and regions, and render equal opportunities for all, irrespective of age, sex, religion, caste, class, race, residence or language and to achieve the fullest development potential and for matters connected therewith and incidental thereto.”

The motion was adopted.

DR. ALOK KUMAR SUMAN: Sir, I introduce* the Bill.